

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE
ROUSE AVENUE COURT COMPLEX, DELHI**

ORDER

For performing urgent misc. work like remand work, issuance of search warrants etc. under IPC after 5.00 P.M. on a working day, Sunday and closed Holidays, the following Officers shall be on duty on the dates mentioned against their names with effect from 01st July to 31st July, 2020:-

Sl. No.	Name of Judicial Officer	Designation	Date	Sunday/Holiday
01.	Mr. Harjyot Singh Bhalla	CMM	<u>01.07.2020</u> <u>02.07.2020</u> <u>03.07.2020</u> <u>04.07.2020</u> <u>15.07.2020</u> <u>16.07.2020</u> <u>17.07.2020</u> <u>27.07.2020</u> <u>28.07.2020</u>	05.07.2020
02.	Mr. Vishal Pahuja	ACMM-01	<u>06.07.2020</u> <u>07.07.2020</u> <u>08.07.2020</u> <u>09.07.2020</u> <u>18.07.2020</u> <u>20.07.2020</u> <u>21.07.2020</u> <u>29.07.2020</u> <u>30.07.2020</u>	19.07.2020 26.07.2020



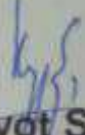
03.	Mr. Ashok Kumar	ACMM-02	<u>10.07.2020</u> <u>13.07.2020</u> <u>14.07.2020</u> <u>22.07.2020</u> <u>23.07.2020</u> <u>24.07.2020</u> <u>25.07.2020</u> <u>31.07.2020</u>	11.07.2020 12.07.2020
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1. As directed by the Hon'ble High Court vide order No. 17/DHC/2020 dated 14.06.2020, the CMM and ACMMs shall take up matters for disposal through VC in terms of the said order.
2. Further, the bail/urgent applications shall directly be filed in the concerned Court of CMM/ACMMs through e-mail wherein the charge sheet has already been filed.
3. The fresh Bail/urgent applications wherein the charge sheet has not so far been filed, shall be assigned to the ACMM by the undersigned.
4. In case any officer proceeds on leave or is not available, the matters shall be placed before the Ld. Link Officer.
5. E-mail addresses of concerned courts are as follows:

Sl. No.	Officer name/court	e-mail ID
1.	Sh. Harjot Singh Bhalla, Ld. CMM	Readercmmradc@gmail.com

[Handwritten signature]

2.	Sh. Vishal Pahuja, Ld. ACMM-01	Readeracmm01radc@gmail.com
3.	Sh. Ashok Kumar, Ld. ACMM-02	Readeracmm02radc@gmail.com


(Harjot Singh Bhalla)
Chief Metropolitan Magistrate
Rouse Avenue Court Complex
New Delhi

Order No. 34/CMM/Rouse Avenue District/DR/2020 Dtd. 30/06/2020

Copy forwarded for information and necessary action to:

1. The Ld. Registrar General, Hon'ble High Court of Delhi.
(Through Ld. District & Session Judge-Cum Special Judge
(P.C. Act), Rouse Avenue Court Complex, Delhi)
2. Ld. District & Session Judge-Cum-Special Judge (P.C. Act)
(CBI), Rouse Avenue Court Complex, Delhi)
3. The Ld. District & Sessions Judge, (HQs), Delhi.

Copy forwarded digitally for information and necessary action to :-

1. All the Officers posted at Rouse Avenue District Court, New Delhi.
2. The Director of Prosecution, CBI, Block No.3, II Floor, CGO
Complex, Lodhi Road, New Delhi.
3. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari
Courts, Delhi.
4. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court,
New Delhi.

5. The Website Committee, Tis Hazari Court, Delhi.
6. The Branch In-charge, Care Taking, Facilitation and Filing Section, RADC, New Delhi.
7. The In-charge, Computer Branch, RADC, New Delhi for being uploaded on the official website
8. The Reader to the undersigned.
9. The Lockup In-charge, Rouse Avenue District Court, New Delhi.
10. The Police Chowki In-charge, Rouse Avenue District Court, New Delhi.
11. For uploading on 'LAYERS'.


(Harjot Singh Bhalla)
Chief Metropolitan Magistrate
Rouse Avenue Court Complex
New Delhi